

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 901

Dated: 16.11.2016

Consequent upon the acceptance of the Report of the Registrar Vigilance by the Hon'ble Full Court vide Resolution dated 10.11.2016, a regular enquiry is instituted against Sh. Mahmud Anwar Al-Nasir, the-then Sub Judge, Pattan (presently Chief Judicial Magistrate, Kargil) and in the meanwhile, he is placed under suspension. He shall remain attached with the Registrar Judicial, High Court of J&K, Srinagar Wing.

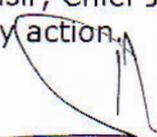
BY ORDER


(Ashok Kumar Koul)
Registrar General 16-11-16.

No. 22701-5/2016
Copy to the:-

Dated: 16.11.2016

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice Alok Aradhe,
....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
.....for information and necessary action.
5. Sh. Mahmud Anwar Al-Nasir, Chief Judicial Magistrate, Kargil, for
information and necessary action.
6. Office file.


Registrar General

16-11-16.